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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **20 March 2012**, the Committee approved the **amendments** specified with strikethrough and underline in the entries below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

B. Entities and other groups and undertakings associated with Al-Qaida

QE.A.4.01. Name: AL-QAIDA

Name (original script): القاعدة

A.k.a.: a) "The Base" b) Al Qaeda c) Islamic Salvation Foundation d) The Group for the Preservation of the Holy Sites e) The Islamic Army for the Liberation of Holy Places f) The World Islamic Front for Jihad Against Jews and Crusaders g) Usama Bin Laden Network h) Usama Bin Laden Organization i) Al Qa'ida j) Al Qa'ida/Islamic Army (formerly listed as) **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 5 Mar. 2009, 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QE.W.15.01. Name: Wafa HUMANITARIAN ORGANIZATION

A.k.a.: a) Al Wafa b) Al Wafa Organization c) Wafa Al-Igatha Al-Islamia **F.k.a.:** na **Address:** a) Jordan House No. 125, Street 54, Phase II Hayatabad, Peshawar, Pakistan (at time of listing) b) Saudi Arabia (at time of listing) c) Kuwait (at time of listing) d) United Arab Emirates (at time of listing) e) Afghanistan (at time of listing) **Listed on:** 6 Oct. 2001 (amended on 21 Mar. 2012) **Other information:** Headquarters was in Kandahar, Afghanistan as at 2001. Wafa was a component of Al-Qaida (QE.A.4.01) in 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QE.R.21.01. Name: RABITA TRUST

A.k.a.: na **F.k.a.:** na **Address:** a) Room 9a, 2nd Floor, Wahdat Road, Education Town, Lahore, Pakistan b) Wares Colony, Lahore, Pakistan (at time of listing) **Listed on:** 17 Oct. 2001 (amended on 21 Mar. 2012) **Other information:** Wa'el Hamza Abd al-Fatah Julaidan (QI.J.79.02) served as its Director General. Banned in Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QE.A.103.04. Name: AL-HARAMAIN FOUNDATION (INDONESIA)

A.k.a.: Yayasan Al-Manahil-Indonesia **F.k.a.:** na **Address:** Jalan Laut Sulawesi Blok DII/4, Kavling Angkatan Laut Duren Sawit, Jakarta Timur 13440 Indonesia (at time of listing); Tel.: 021-86611265 and 021-86611266; Fax.: 021-8620174 **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.104.04. Name: AL-HARAMAIN FOUNDATION (PAKISTAN)

A.k.a.: na **F.k.a.:** na **Address:** House #279, Nazimuddin Road, F-10/1, Islamabad, Pakistan (at time of listing) **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

QE.A.105.04. Name: AL-HARAMAYN FOUNDATION (KENYA)

A.k.a.: na **F.k.a.:** na **Address:** a) Nairobi, Kenya, (at time of listing) b) Garissa, Kenya, (at time of listing) c) Dadaab, Kenya, (at time of listing) **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.106.04. Name: AL-HARAMAYN FOUNDATION (TANZANIA)

A.k.a.: na **F.k.a.:** na **Address:** a) P.O. Box 3616, Dar es Salaam, Tanzania (at time of listing) b) Tanga (at time of listing) c) Singida (at time of listing) **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.110.04. Name: AL-HARAMAIN: AFGHANISTAN BRANCH

A.k.a.: na **F.k.a.:** na **Address:** Afghanistan, (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.111.04. Name: AL-HARAMAIN: ALBANIA BRANCH

A.k.a.: na **F.k.a.:** na **Address:** Irfan Tomini Street, #58, Tirana, Albania (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.112.04. Name: AL-HARAMAIN: BANGLADESH BRANCH

A.k.a.: na **F.k.a.:** na **Address:** House 1, Road 1, S-6, Uttara, Dhaka, Bangladesh (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.113.04. Name: AL-HARAMAIN: ETHIOPIA BRANCH

A.k.a.: na **F.k.a.:** na **Address:** Woreda District 24 Kebele Section 13, Addis Ababa, Ethiopia (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.A.116.04. Name: AL-HARAMAIN FOUNDATION (UNION OF THE COMOROS)
A.k.a.: na **F.k.a.:** na **Address:** B/P: 1652 Moroni, Union of the Comoros (at time of listing) **Listed on:** 28 Sep. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the seventh update of the List in 2012.

21 March 2012